

Shri Satish Chandra: The source of information is the Department of Industries, Punjab Government.

Sardar Iqbal Singh: May I know whether it is a fact that the Khadi Board of the State Congress had recommended to the Punjab Government research and development of this industry since very long?

Shri Satish Chandra: As I said, we have not received any scheme from the Punjab Government, which has informed us that the number of persons employed in this industry is not large. The State Government presumably does not propose to send any scheme in this connection to us.

Sardar Iqbal Singh: May I know whether it is a subsidiary industry of the peasants living in the Punjab, especially those living in the villages, on the rural side?

Shri Satish Chandra: The Munj industry is more or less spread all over the country for making rope, mats and door mats. As far as Central Government is concerned, it is only a question of giving financial assistance, if required. The Punjab Government perhaps does not see any necessity to approach the Central Government for funds.

Mr. Speaker: With respect to questions relating to State subjects, as far as possible, the questions should originate in the States. All that the Central Government can do is to get the information; further, they have no more information. I would like hon. Members here to write to their counterparts in the State Assemblies to take up these matters which are of a provincial nature. Then they can pursue the matter of whatever help has to be given from the Centre here. It will save time, and it will also be a liaison between the State Government, the Members of the State Assembly and the Members of this House. We are not sitting here as a sort of appellate court but as original court.

INDIAN ASSETS IN JAPAN

***1206. Shri Gidwani:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there has been any correspondence between the Government of India and the Government of Japan recently regarding the question of settlement of property assets of nationals of both the countries held in custody during the last war by the respective Governments; and

(b) if so, when the matter is likely to be settled?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) The matter is being pursued with the Japanese Government for an early settlement. I am quite sure the hon. Member knows fully the facts of this case, and appreciates that it might not be very advisable to ask supplementaries.

INDIAN CARS

***1207. Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have allowed the export of Indian-made cars;

(b) if so, the number of such cars exported during the period 1955-56;

(c) the country to which they were exported; and

(d) whether any export target has been fixed for such cars for the year 1956-57?

The Minister of Commerce (Shri Karmarkar): (a) and (d). Export of Indian-made cars is licensed freely. No target has been fixed.

(b) Five.

(c) Ceylon.

डा० राम सुभग सिंह : जिन देशों में यह गाड़ियां भेजी गई हैं वहां पर क्या उन को लोक-प्रिय माना जाता है और वह अच्छी साबित हुई हैं या नहीं ?

श्री करमरकर : जो पांच गाड़ियां भेजी गई हैं वह तो हमारे डिप्लोमैटिक कोर के आदमियों ने ही ले लीं, और उन की कोई नापसन्दगी नहीं आई है ।

श्री एम० एल० द्विवेदी : मैं यह जानना चाहता हूँ कि भारत में इन गाड़ियों का मूल्य क्या है और निर्यात करने पर जिन देशों में यह गाड़ियां जाती हैं वहां उनका मूल्य क्या है, और मूल्यों में जो अन्तर है उसका कारण क्या है ?

श्री करमरकर : एक्सपोर्ट के ठोस करने के लिये हम ने आयात कर का ७/८ तक रिबेट देने का निश्चय किया है in respect of C.K.D. parts of manufactured and assembled cars exported लेकिन अभी इस का कोई नतीजा सामने नहीं आया है ।

श्री एम० एल० द्विवेदी : मेरा प्रश्न था कि कितने दाम में बिकती है, उस का उत्तर नहीं मिला ।

*** श्री करमरकर :** उत्तर इस लिये नहीं मिला कि मुझे नोटिस चाहिये ।

Shri Thanu Pillai : May I know the make of the car that has been exported to Ceylon, and the price at which it is exported?

Shri Karmarkar : The make of the car exported is, I understand, Hindustan. Regarding the precise price which the customer abroad has to pay, I said I wanted notice.

श्रीमती कमलेश्वरमति शाह : जब आने वाली गाड़ियों पर इम्पोर्ट चार्ज लगाये जाते हैं, यहां तक कि ४,००० रु० की गाड़ी पर ६,००० रु० तक लगाये जाते हैं, तो जो गाड़ियां यहां से बाहर भेजी जाती हैं उन पर आप एक्सपोर्ट ड्यूटी क्यों नहीं लगाते हैं ?

श्री करमरकर : एक्सपोर्ट ड्यूटी न लगाने पर तो गाड़ी वहां पर बिकती नहीं है, एक्सपोर्ट ड्यूटी लगाने पर उस के बिकने की क्या आशा की जा सकती है ?

Dr. Ramachander : May I know whether any of these cars have been returned unsold?

Shri Karmarkar : No, no; they have been sold and there was no occasion to return them. I do hope that they would not return them.

Shri Ramachandra Reddi : Have there been any complaints about the efficiency of cars exported?

Shri Karmarkar : Not about the imported ones. Sometimes I have received complaints about the cars used here.

Shri Punnoose : May I have the comparative figures of cars imported and exported during this period?

Shri Karmarkar : The prices?

Shri Punnoose : The number that were imported, and the prices.

Shri Karmarkar : It is not our policy to import cars but only component parts. About the other part, I will require notice.

Shri G. P. Sinha : May I know why there has been no reduction in the price of the assembled cars in spite of the fact that there has been a reduction in the price of the component parts imported?

Shri Karmarkar : The cost of production has been higher than what it could have been and the prices are fixed according to the cost of production.

Shri G. P. Sinha : I want to know why the prices are higher?

Shri Karmarkar : They are higher than what we would like them to be.

JUTE ENQUIRY COMMISSION

*1209. **Shri L. N. Mishra :** Will the Minister of Commerce and Industry be pleased to state the steps taken so far to implement the recommendations of the Jute Enquiry Commission?

The Minister of Commerce (Shri Karmarkar) : A statement giving the information required is laid on the Table of the House. [See Appendix VI, annexure No. 61.]